

<b>Nomination of cases by Hon'ble the Chief Justice on 14/12/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>DB of Hon....., J</b>			
1	W. P. - 26776/2013 with W. P. - 26778/2013	Hon. V. K. Shukla, J.	Writ A-II Section on 15/12/2015
2	W. P. - 13065/1991	Hon. V. K. Shukla, J.	Writ C-II Section on 15/12/2015
3	W. P. - 39501/2010 with W. P. - 37698/2010 with W. P. - 37965/2010 with W. P. - 20121/2010 with W. P. - 28759/2010	Hon. V. K. Shukla, J.	Writ C-II Section on 15/12/2015
4	W. P. - 19128/1992	Hon. V. K. Shukla, J.	Writ C-II Section on 15/12/2015
5	FAFO – 1145/2003 with C. R. - 587/2003	Hon. Sudhir Agarwal, J. ( with connected case )	FAFO Section on 15/12/2015
6	W. P. - 26414/2004	Hon. Krishna Murari, J.	Writ C-II Section on 15/12/2015
7	W. P. - 36209/2012	Hon. Krishna Murari, J.	Writ C-II Section on 15/12/2015
8	W. P. - 22556/1999	Hon. Krishna Murari, J.	Writ C-II Section on 15/12/2015
<b>Hon....., J.</b>			
9	CrI. A. - 1853/2013	Hon. Pankaj Naqvi, J.	CrI. A. Section on 15/12/2015
10	Bail – 7137/2015 with Bail – 10023/2013 with Bail – 23067/2012	Hon. V. P. Pathak, J.	Bail Section on 15/12/2015
11	Bail – 36901/2014	Hon. Ramesh Sinha, J.	Bail Section on 15/12/2015
12	Bail – 19741/2015 with Bail – 15230/2015	Hon. Bharat Bhushan, J.	Bail Section on 15/12/2015
13	Bail – 23004/2015	Hon. Bharat Bhushan, J.	Bail Section on 15/12/2015
14	Bail – 20556/2015	Hon. Bharat Bhushan, J.	Bail Section on 15/12/2015
15	Bail – 19818/2015	Hon. Ranjana Pandya, J.	Bail Section on 15/12/2015
16	Bail – 17728/2015	Hon. Ranjana Pandya, J.	Bail Section on

			15/12/2015
17	Bail – 24027/2015 with Bail – 3213/2012 with Bail – 6689/2011 with Bail – 3280/2011	Hon. Ranjana Pandya, J.	Bail Section on 15/12/2015
18	Bail – 40936/2015	Hon. Ranjana Pandya, J.	Bail Section on 15/12/2015
19	Bail – 35519/2015	Hon. Ranjana Pandya, J.	Bail Section on 15/12/2015
20	W. P. - 46788/2015 with W. P. - 18507/2015	Hon. B. Amit Sthalekar, J. ( with connected matter )	Writ A-II Section on 15/12/2015
21	A482 – 12345/2015 with A482 – 7438/2015	Hon. Pankaj Naqvi, J.	U/S 482 Section on 15/12/2015
22	CrI. A. - 3671/2013 with CrI. A. – 3223/2013	Hon. Pankaj Naqvi, J.	CrI. A. Section on 15/12/2015
23	CrI. A. - 2183/2015	Hon. Pankaj Naqvi, J.	CrI. A. Section on 15/12/2015
24	A482 – 35105/2015	Hon. Bharat Bhushan, J.	Computer fresh Section on 14/12/2015
25	A482 – 35252/2015	Hon. Ramesh Sinha, J.	Computer fresh Section on 15/12/2015
26	A482 – 35315/2015 (NRHM)	Hon. Arun Tandon, J.	Listing Section on 14/12/2015
27	A482 – 33632/2015 (NRHM)	Hon. Arun Tandon, J.	Listing Section on 14/12/2015
<b>Appropriate Court dealing with such matters</b>			
28	Bail – 41787/2015 with Bail – 32791/2012	Appropriate Court dealing with such matters	Bail Section on 15/12/2015
29	CrI. A. – 3772/2013 with CrI. A. – 348/2013	Appropriate Court dealing with such matters	CrI. A. Section on 15/12/2015
30	CrI. W. P. - 13441/2012	Appropriate Court dealing with such matters	Writ C-II Section on 15/12/2015
<b>Special Order</b>			
31	W. P. - 4181/2014 with Nomination Appl – 414665/2015	Hon'ble M. C. Tripathi, J. may complete the hearing and final disposal at His Lordship's convenience, preferably on a Friday so that regular D.B. Work is not affected.	Writ A-II Section on 15/12/2015
32	CrI. A. - 3776/2015	Place before the D. B. presided over by Hon'ble A. K. Tripathi, J.	CrI. A. Section on 15/12/2015
<b>Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015</b>			

<b>33</b>	<b>CAPL – 6589/2015</b>	<b>Hon. S. P. Kesarwani, J.</b>	<b>Listing Section on 14/12/2015</b>
<b>34</b>	<b>W. P. - 66872/2015</b>	<b>Hon. Suneet Kumar, J.</b>	<b>Computer fresh Section on 14/12/2015</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

I/C J.R.( LISTING)  
15/12/2015